

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:296  
ANSWERED ON:23.11.2011  
MISUSE OF FUNDS UNDER SSA  
Singh Rajkumari Ratna;Singh Dr. Sanjay

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether funds released under the Sarva Shiksha Abhiyan (SSA) in the country are being misused;
- (b) if so, the mechanism and the measures adopted by the Government to check the misuse of funds;
- (c) the funds allocated and released under SSA during the last three years and the current year, year-wise and State-wise; and
- (d) the steps taken by the Government for effective implementation of SSA?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (d): No, Sir. A rigorous monitoring system is in place for Sarva Shiksha Abhiyan (SSA), which includes statutory and annual financial audits and concurrent financial reviews, independent review missions on programme progress, field level monitoring through reputed institutes of social sciences and university departments of education, submission of monthly/quarterly progress reports and periodic review meetings by States. A system of electronic transfer of funds to State Project Offices of SSA in States & Union Territories is also in place.

The details of State-wise and year-wise Central funds released to States/ Union Territories under SSA during the last three years and current year (as on 30.09.2011) is given in Annexure.